

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 175 OF 2015

Dated: 22nd May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Pragati Power Corporation Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Saloni Sehati

Counsel for the Respondent(s) : Mr. R.B.Sharma for R.5

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **19.07.2017**. Learned counsel for the appellant may file the data on or before 11.07.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt